

DIVISION BENCH
COURT - II

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2030(KB)2019
IA(I.B.C)/1415(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS PRITHVI ENERGY LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Madhuri Pandey, PCS

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For the Petitioner

Mr. Swarup Ghosh, Liquidator in person

ORDER

1. Ld. Counsels for Petitioner present.

2. **IA(I.B.C)/1415(KB)2024:**

a) Since the hardcopy is not available, post this matter for consideration on
01.08.2024.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**